

Sixteenth Loksabha

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Title: Need to ban Oxytocin drug and save lives of lakhs of pregnant women in India.

DR. SANJAY JAISWAL (PASCHIM CHAMPARAN): Mr. Deputy Speaker, Sir, I am speaking in Zero Hour on request. I seek your protection because it is a question of saving life of lakhs of pregnant women in India.

Sir, the Himachal Pradesh High Court pronounced an order on 15th March, 2018. In that order, nowhere was it written that oxytocin drug should be banned. There was an issue that oxytocin is used on animal husbandry. But the ICMR Guidelines say that oxytocin does not survive in a human body because it is a protein. Even the National Dairy Institute has said that there is no bad effect on the cattle because of oxytocin.

The Government, as a kneejerk reaction, has taken an action to stop oxytocin injection by 31st August, 2018.

Sir, oxytocin is the only drug, which can save women if there is a blood haemorrhage after delivery.

Sir, if we ban this drug, or the way the Government is thinking to provide 1,000 vials to a private nursing home or to provide 1,000 vials to a district hospital, it would not work.

Sir, a delivery never takes place at a person's choice. It can happen in an ambulance or it can happen in a village. How would a doctor go to a district hospital to take oxytocin and come back and inject it into a woman? Till that time, the women would die.

So, Sir, I would seek your protection. I would request you to direct the Government to think nicely in this regard. It is a question of life and death of pregnant women.

HON. DEPUTY SPEAKER: Shri Bhairon Prasad Mishra, Kunwar Pushpendra Singh Chandel, Dr. Manoj Rajoria, Shri Sharad Tripathi and Dr. Mamta Sanghamita are permitted to associate with the issue raised by Dr. Sanjay Jaiswal